

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1833

ANSWERED ON:16.08.2013

LIFE INSURANCE CLAIMS

Bais Shri Ramesh;Shetkar Shri Suresh Kumar;Yadav Shri Ranjan Prasad

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has directed the Life Insurance Corporation (LIC) to open a special camp office in Uttarakhand and relax the norms for expeditious settlement of claims of the persons killed or reported missing in the recent floods in Uttarakhand;
- (b) if so, the details thereof including the number of applications received and claims settled by the said office of LIC in Uttarakhand till date;
- (c) the number of applications still pending with the special camp office of LIC in Uttarakhand along with the reasons therefor; and
- (d) the time by which these applications are likely to be cleared?

**Answer**

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) : The Life Insurance Corporation of India (LIC) has informed that it has issued a circular on 24.06.2013 regarding "Concessions & Relaxations" to policyholders affected by flash floods and landslides in the State of Uttarakhand in June 2013. LIC has informed that they have held Special Camps at Ukhimat and Rudra Prayag Bazar and opened help desks at Dehradun Divisional Office and all the branches under it, besides setting up dedicated help desks in all 113 Divisional offices of LIC.

(b) to (d) : Since the recent floods in Uttarakhand as on 12.08.2013, LIC have received 9 applications for death claims and 8 applications for accidental/disability claims in the State of Uttarakhand. LIC have settled all these claims.